

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6th FLOOR, EZHILAGAM ANNEX BUILDING, CHEPAUK, CHENNAI, TAMIL NADU

DAILY CAUSE LIST DATED 27.01.2021 (WEDNESDAY)

CHENNAI BENCH (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 07 of 2021 / TR	Samruddhi Investors Services Pvt. Ltd. Vs. 3A Capital services Ltd. & Ors.	S.Abhishek Iyer	
2.	Comp. App. (AT) No. 08 of 2021 / TR	Sri Lakshmi Narasimha Builders & Developers Pvt. Ltd. Vs. J.P. Sudhakar & Anr.	Srinandan K.	

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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**